

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2322
TO BE ANSWERED ON MARCH 13, 2025
PMAY-U PROJECTS IN CHANDIGARH**

NO. 2322. SHRI MANISH TEWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that houses constructed under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Maloya, Chandigarh, remain unallotted and are in a dilapidated condition;**
- (b) if so, the details thereof along with the reasons therefor, especially when Chandigarh is yet to achieve the status of a slum-free city;**
- (c) the number of houses constructed under various projects of PMAY-U and PMAY 2.0 schemes in Chandigarh since their inception, year-wise;**
- (d) the number of beneficiaries under each of the four verticals of the PMAY-U scheme in Chandigarh since its inception, year-wise; and**
- (e) the total budgetary allocation and expenditure under the PMAY-U and PMAY 2.0 schemes in Chandigarh since its inception, year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Chandigarh. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

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PMAY-U is a demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), headed by Chief Secretary of the State/UT, these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/UTs, as on 03.03.2025, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.23 lakh have been grounded and 90.56 lakh are completed/delivered to the beneficiaries across the country including Chandigarh.

A total of 1,255 families have availed benefits of interest subsidy under CLSS vertical of the Scheme in UT of Chandigarh. The UT has not submitted any proposal to the Ministry for sanction in any other vertical of PMAY-U so far.

However, 2,195 houses constructed under Jawahar Lal Nehru National Urban Renewal Mission (JnNURM) at Maloya, Chandigarh have been converted under Affordable Rental Housing Complexes (ARHCs), of which a total of 1,997 houses are at present allotted to the beneficiaries on rental basis and houses are being used.

(d) & (e): Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

As PMAY-U 2.0 is a demand driven scheme, there is no specific budgetary allocation for States/UTs under the scheme. As per the

scheme guidelines, selection of beneficiaries, formulation of projects and execution is done by States/UTs. After demand assessment and verification, States/UTs prepare project proposals and after approval of SLSMC, these are submitted to the Ministry for sanctioning of admissible Central Assistance by CSMC. However, in-principle approval of more than 6.75 lakh houses have been provided to 30 States/UTs which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries. The scheme guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.
